

**INDRAPRASTHA LEGISLATIVE ASSEMBLY**  
**Bulletin Part-I**  
**(Brief summary of proceedings)**  
**Tuesday, 24<sup>th</sup> January, 2023/04 Magha, 1944 (Shaka)**

**No. 01**

**10.10 AM**

**Sh. Siddharth, Hon'ble Speaker in-Chair**  
**National Song (Vande Mataram)**

1. 10.18 AM **Oath or Affirmation**  
Members made/subscribed to Oath and assumed their seats in the House.  

**National Anthem (Jan Gan Man)**
2. 10.25 AM **GOVERNOR'S ADDRESS:**  
Hon'ble Governor addressed the Members of Indraprastha Legislative Assembly.
3. 10.35 AM **National Anthem (Jan Gan Man)**  
*(The sitting of the House commenced after the Hon'ble Governor's departure.)*  
11.03 AM **Sh. Siddharth, Hon'ble Speaker in Chair.**
4. 11.03 AM **Laying of copy of Hon'ble Governor's address on the table :**  
Secretary, Indraprastha Legislative Assembly laid on the table of the House, a copy of English Version of the Address delivered by Hon'ble Governor.
5. 11.04 AM **Discussion on Motion of Thanks on Hon'ble Governor Address :**  
**Shri Devansh Tiwari, Hon'ble Law Minister** moved the motion:  
*"That this House expresses its gratitude to Hon'ble Governor for her address delivered to the Assembly on 24th January, 2023".*  
The following Members participated in the discussion :
  1. Ms. Angel Giri Goswami, Hon'ble Chief Whip
  2. Ms. Gunjan
  3. Ms. Nayonika Dahiya
  4. Sh. Anmol Sharma
  5. Sh. Pranit Kumar**Shri Jay Bairagi, Hon'ble Chief Minister** replied to the debate.  
The Motion of Thanks was put to vote and adopted by voice-vote.
6. 11.25 AM **Question Hour :**  
Questions No. 01 to 10 were asked alongwith supplementaries and replies given.
7. 12.03 PM **Special Mention :**  
The following Members raised matters of public importance in the House (Rule-28) :

1. Ms. Vaishali Yadav	10. Ms. Cheshta Sareen
2. Ms. Anushka	11. Sh. Chandan Kumar
3. Ms. Gunjan	12. Ms. Namrata Kalita
4. Sh. Parth Gill	13. Ms. Tashvi Chawla
5. Ms. Nimisha Kashyap	14. Sh. Akash Midha
6. Sh. Banshaj Raj Bhardwaj	15. Sh. Harshita Sawhney
7. Ms. Sakshi Singh	16. Sh. Dheeraj
8. Ms. Vanshikha	17. Ms. Safira Hussain Choudhary
9. Sh. Vasu Manchanda	18. Ms. Jannat
	19. Sh. Sharanayam Singh

*(Hon'ble Minister of Education intervened)*  
*(Hon'ble Minister of Education intervened)*
8. 12.32 PM **The Chair adjourned the House upto 02.00 PM for Lunch-Break.**

9. 02.01 PM **House reassembled.**  
**Hon'ble Speaker in-Chair.**
10. 02.01 PM **Introduction and Consideration of Bill :**  
**Ms. Bhavya Chadha, Hon'ble Minister of Education** introduced "*Advancement of Higher Education Bill, 2023*" (Bill No. 01 of 2023) with the leave of the House. She also moved that the aforesaid Bill be taken into consideration.  
The following Members participated in the discussion :
1. Sh. Nishant Sharma, Convener of Independent Party
  2. Sh. Kamdev Avinashi
  3. Sh. Mohit Saini
  4. Sh. Akash Midha
  5. Sh. Banshaj Raj Bhardwaj
  6. Ms. Nida Parwez
  7. Ms. Jyotika
  8. Sh. Anurag Dinodia
  9. Sh. Karan Seth
  10. Sh. Kaifee Alam
11. 02.50 PM **Introduction and Consideration of Bill :**  
**Ms. Mansi, Hon'ble Minister of Health** introduced "*Universal Healthcare Bill, 2023*" (Bill No. 02 of 2023) with the leave of the House. She also moved that the aforesaid Bill be taken into consideration.  
The following Members participated in the discussion :
1. Sh. Abhishek Yadav
  2. Ms. Iffat Aurooj
  3. Ms. Mehak Gupta
  4. Sh. Shivam Singh
  5. Sh. Parth Gill
  6. Ms. Priyansha Malik
  7. Ms. Vanshika Anand
  8. Ms. Muskan Chauhan
  9. Sh. Madhav Krishan Sareen, Hon'ble Leader of Opposition
12. 03.18 PM **Resolution (Rule-31) :**  
**Ms. Sristi Verma, Hon'ble Member** moved the following resolution regarding "*Steps to discourage Chinese products and promote indigenous goods*" with the leave of the House.  
"*The Legislative Assembly of Indraprastha in its sitting held on 24<sup>th</sup> January 2023 resolves that:*
- The House notes with grave concern the current trade deficit of India with China, has negatively impacted Indraprastha as well. The imports from China for Indraprastha have increased by 34.28 percent year on year, reaching \$580 million in 2022.*
- Indraprastha manufacturers are struggling to compete with cheaper and readily available Chinese products. MSMEs are facing the brunt and 6% of the small scale industries have already shut down in the last 5 years. This has led to unemployment and loss of income for those dependent on these small scale industries for their livelihood.*
- In addition, increasing reliance on Chinese imports can make Indraprastha industries vulnerable to economic coercion. At present 90% of the Lithium Ion, which is used in Electric Vehicle (EV) batteries gets imported from China. Indraprastha has the highest shares of EVs within the country, i.e 16%. Considering the rising demand for*

*EVs in Indraprastha, it is imperative to take pro-active measures to reduce the State's dependency on China.*

*Thus, the Legislative Assembly of Indraprastha in its sitting on 25<sup>th</sup> January, 2023 resolves to initiate action on the following:*

- *Levying of higher SGST, IGST on supply of Chinese products.*
- *Implementation of policies to support MSMEs in Indraprastha.*
- *Provide subsidies and tax breaks to domestic industries that invest in new technologies or equipment, to improve their competitiveness.*
- *Invest in R&D to support the development of products that can compete with Chinese products.*
- *Setting up of refinery plants for Lithium Ion to reduce dependency on China.*
- *Encourage consumers to buy domestic products by increasing awareness and education about the benefits of supporting domestic industry.*
- *Develop Indraprastha as an environmentally conscious hub for indigenous goods production and consumption.*

The following Members participated in the discussion :

1. Sh. Yashwardhan Choudhary
2. Ms. Anushka Sharma
3. Sh. Prince Jha
4. Ms. Adwit Jain
5. Ms. Janya Sarwal
6. Sh. Malik Daniyal Shabir
7. Ms. Sristi Verma
8. Ms. Vaishali Yadav
9. Ms. Garima Baswal, Hon'ble Minister of Industry
10. Sh. Jai Singh
11. Ms. Jannat Bibi
12. Ms. Ananya Suri
13. Sh. Pranit Kumar
14. Sh. Mohit Saini

**Ms. Garima Baswal, Hon'ble Minister of Industry** replied the discussion.

The Resolution was put to vote and adopted by voice-vote.

13. 03.56 PM **Resolution (Rule-31) :**

**Sh. Aryan Madhav, Hon'ble Member** moved the following resolution regarding "*Increasing enrolments in Higher Education*" with the leave of the House.

*"The Legislative Assembly of Indraprastha in its sitting held on 24<sup>th</sup> January 2023 resolves that:*

*The House notes with grave concern that the increasing dropout rates after schooling is of grave concern. As per reliable reports, the number of students transiting from school to college/ university is also considerably low. In 2022, only 27.1% of students opted for higher education after completing their formal school education. Accordingly, the House resolves that there exists the need to take necessary actions to increase the percentage of enrolment in higher education. Further, having deliberated on the possible reasons for high dropouts among students after completing their formal school education.*

*The Legislative Assembly of Indraprastha in its sitting held on 24<sup>th</sup> January 2023 resolves that the Governments should immediately initiate action on the following points:*

- *To ascertain the reasons for increasing dropout rates and suggest remedial measures for the same.*
- *Setting up a 24x7 centralised career counselling helpline for students studying in Class 9<sup>th</sup>-12<sup>th</sup> in Government schools.*
- *Organising career counselling workshops twice a year in schools for students studying in secondary and senior secondary level.*
- *Setting up a career counselling cell at the district level.*
- *Providing coaching to senior secondary students from low-income groups for various professional competitive exams.*
- *Organising fortnightly parent-teacher meetings to apprise parents about the importance of pursuing higher education.*
- *Streamlining vocational education and training systems for drop-out children.*
- *The House also resolves that the Government should provide financial aid to senior secondary students from disadvantaged sections for pursuing their higher education or vocational education.*

The following Members participated in the discussion :

1. Ms. Gunjan
2. Ms. Rosy Nienglalmuon
3. Sh. Vasu Manchanda
4. Sh. Sharanyam Singh
5. Ms. Sakshi Singh
6. Sh. Gaurav
7. Ms. Jayita Pal
8. Ms. Kumari Vini
9. Ms. Geeta Kasana
10. Ms. Aakansha Aggarwal
11. Ms. Janhvi
12. Ms. Muskan Jain
13. Sh. Abdul Manan Zargar
14. Sh. Prince Jha
15. Sh. Chandan Kumar
16. Ms. Gunjan
17. Sh. Deepak Dubey

**Ms. Bhavya Chadha, Hon'ble Deputy Chief Minister** replied to the discussion.

The Resolution was put to vote and adopted by voice-vote.

14. 04.53 PM **Point of Order (Rule-55) :**

**Sh. Jay Bairagi, Hon'ble Chief Minister** raised point of order against 02 Members of Opposition for initiating action for disrupting the speech of Hon'ble Deputy Chief Minister.

**Sh. Madhav Krishan Sareen, Hon'ble Leader of Opposition** also expressed his views.

The Chair gave a Ruling and disallowed the demand for action against Members of Opposition.

15. 04.59 PM **The Chair adjourned the House upto 10.00 AM on Wednesday, 25th January, 2023.**